

State/Union Territory	Member of Villages
4. Delhi	276
5. Goa, Daman and Diu	58
6. Himachal Pradesh	2,788
7. Laccadive, Minicoy & Aminidivi Islands	6
8. Manipur	122
9. N.E.F.A.	46
10. Pondicherry	309
11. Tripura	48
TOTAL (Union Territories)	3,700
GRAND TOTAL	69,991

KHETRI COPPER PROJECT

95. SHRI BABUBHAI M. CHINAI : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) when the Khetri Copper Project is likely to be commissioned ; and

(b) how much pre-refined copper is likely to be produced at this project ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANNATH RAO) : (a) and (b) The Khetri Copper Project concentrator is scheduled to be commissioned by the end of 1970 and metal production in fire-refined form is scheduled to start by 1972. The project is planned for a production of 31,000 tonnes of electrolytic copper per annum.

ANTIBIOTICS FACTORY AT RISHIKESH

96. SHRI M. K. MOHTA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that the workers of the Antibiotics factory at Rishikesh went on rampag on the 28th May, 1969 causing considerable damage to the factory ;

(b) whether it is also a fact that the agitators also beat loyal workers and pelted stones at the residences of the officers ;

(c) if so, whether the cause of the incident has been investigated ;

(d) if so, the details thereof ; and

(e) the steps taken by the Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) to (d) Yes, on the 28th May, 1969. On some minor pretext some of the workers indulged in objectionable conduct and caused destruction of property.

(e) A complaint was lodged with the Police authorities who with the co-operation of the plant management brought the situation under control. Some workers were arrested by the Police and prosecutions have been launched against them. Some of the workers have been suspended and charge-sheeted. Departmental proceedings have been initiated against them and suitable action will be taken by the management against such of the workers as are found guilty.

CONFERENCE OF IRRIGATION AND POWER MINISTERS OF STATES

97. SHRI M. K. MOHTA :

SHRI M. M. DHARIA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether a conference of the Irrigation and Power Ministers of States was held at Nainital recently ;

(b) if so, the points discussed at the conference ;

(c) the recommendations made at the conference ; and

(d) the reaction of the Central Government in regard thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : (a) A Conference of State Ministers of Irrigation and Power was held at Nainital on the 26th and 27th May, 1969.

(b) to (d) A statement showing the important subjects discussed and the recommendations made by the Conference, is attached. [See Appendix LXIX, Annexure No. 5].

Action has been initiated on all the recommendations. It has been decided to raise the financial limit of minor

irrigation schemes from Rs. 15 lakhs to Rs. 25 lakhs and to Rs. 30 lakhs in the case of hilly areas.

The two Committees recommended by the Conference have already been constituted—One to go into the question of delays that are occurring in procuring construction equipment and especially spare parts required for irrigation and power projects and the other to recommend special measures for the development of drinking water, irrigation and power facilities in the Himalayan Region.

The other recommendations are being considered in consultation with the Planning Commission, the Central Ministries concerned and the State Governments.

दिल्ली में झुग्गीवासियों का पुनर्वास

98. श्री सुन्दर सिंह भंडारी :

श्री जगदम्बी प्रसाद यादव :

श्री मान सिंह वर्मा :

श्री पीतांबर दास :

क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) गत वर्ष दिल्ली में कितने झुग्गी-वासियों को पुनः बसाया गया;

(ख) इस वर्ष तथा अगले वर्ष कितने झुग्गीवासियों के पुनः बसाये जाने की सम्भावना है;

(ग) किन-किन क्षेत्रों में प्रस्तावित बस्तियां बनाई जायेंगी; और

(घ) उन बस्तियों में पुनर्वास के लिये झुग्गीवासियों को दी जाने वाली सुविधाओं का व्यौरा क्या है।

*[REHABILITATION OF JHUGGI DWELLERS IN DELHI]

98. SHRI SUNDAR SINGH BHANDARI :

SHRI J. P. YADAV :

SHRI MAN SINGH VARMA :

SHRI PITAMBER DAS :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS,

HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the number of Jhuggi dwellers rehabilitated in Delhi during the last year ;

(b) the number of Jhuggi dwellers likely to be rehabilitated during the current year and during the next year ;

(c) the areas in which the proposed colonies will be built ; and

(d) the details of the amenities proposed to be given to the jhuggi dwellers eligible for rehabilitation in those colonies ?]

स्वास्थ्य, परिवार नियोजन और निर्माण, आवास और नगर-विकास मंत्रालय में राज्य मंत्री (श्री बी० एस० मूर्ति) : (क) 1 अप्रैल, 1968 से 31 मई, 1969 तक 10,198 ।

(ख) तथा (ग) कार्यक्रम का व्यौरा अभी तैयार नहीं किया गया है ।

(घ) गलियों में बिजली, सम्पर्क मार्ग, स्नानगृह तथा शौचालय, बाहरी नालिया और पीने के पानी की सप्लाई की सुविधाएँ प्रायः उपलब्ध की जाती हैं ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) 10,198 from 1st April, 1968 to 31st May, 1969.

(b) and (c) The details of the programme have not yet been worked out.

(d) The amenities usually provided are, street lighting, approach roads, baths and latrines, surface drains and drinking water supply].

व्यास परियोजना

99. श्री सुन्दर सिंह भंडारी : क्या सिचाई तथा विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि व्यास परियोजना का खर्च विभिन्न राज्यों में तदर्थ आधार पर निर्धारित किया गया था;